NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 31/(MAH)/2017 M.A. No. 444/2017 & 524/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES:

Gupta Coal India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNA	TION	SIGNATURE
1.	AMI JAIN,		RP Resolution rofessional.	Ru mess
3.	ASHI SH PYR	Adv 1/0 /58 Adv	orate Ohis & Duis Veriates , for CD (erstable	moneyimout) Ara
4.	Serchin Ma a/w Shayan 46 Kharta		Advocates for Applicant	Golf.

ORDER

MA 444 & 524/2017 in CP No. 31/I&BP/NCLT/MB/MAH/2017

MA 444 is dismissed, vide separate Order.

MA 524 is allowed, vide separate Order.

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)